

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3020  
ANSWERED ON:22.03.2005  
COMMISSION FOR DEVELOPMENT OF TRIBALS IN ST AREAS  
Murmu Shri Hemlal

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the number of Statutory Commissions constituted to take care of the various problems and the welfare of the Scheduled Tribes as on date;
- (b) the details of the objectives, functions and recommendations of these Commissions and the action taken by the Government on these recommendations;
- (c) whether a Commission relating to the Scheduled Tribes has been constituted recently under the Chairmanship of Shri Dilip Singh Bhuria;
- (d) if so, the details thereof;
- (e) whether cases of displacement of tribals and shortfall in their population have come to light in various States of the country particularly in Jharkhand; and
- (f) if so, the effective steps taken so far by the Government in this regard?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

- (a) There is no statutory Commission constituted by this Ministry as on date.
- (b) Question does not arise.
- (c) & (d) The Scheduled Areas and Scheduled Tribes (SA&ST) Commission was set up under the Chairmanship of Shri Dilip Singh Bhuria on July 18, 2002. It was an eleven member Commission and its term finally ended on 17th July, 2004. The terms of reference of the Commission are contained in the Ministry's Order No. 17014/8/93-TD dated July 18, 2002.
- (e) The displacement is one of the areas of concern in various states of the country. The displacement does not directly affect the population of scheduled tribes, as a whole.
- (f) The Ministry of Tribal Affairs implements several Central Sector/Centrally Sponsored Schemes/Programmes for the socio-economic development of tribals in all the States/UTs. These schemes of the Ministry relate to income and employment generation, infrastructure development, educational development and improvement in literacy of all the tribals. Some Schemes pertain to ensuring fair prices for minor forest produce and food security for the tribals, besides the promotion of voluntary efforts in the areas of tribal welfare.